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| Delhi | 273 |
| Chandigarh | 223 |
| Manipur | 5 |
| Pondicherry | 185 |
| Tripura | 1 |
| All India | ... 87 |

(b) A statement showing new projects taken up during the last three years is laid on the table of the House. [*Placed in Library See. No. LT-413/71*]

All India Cadre for District and Sessions Judges

2145. SHRI S. N. MISRA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have a proposal to form an All India Cadre for District and Sessions Judges ; and

(b) if so, when this proposal is likely to be implemented ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : (a) No, Sir.

(b) Does not arise.

Inter-State transfer of Judges of High Courts

2146 SHRI S. N. MISRA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government are contemplating Inter-State transfer of Judges of High Courts ;

(b) if so, whether any scheme has been drafted for the purpose ; and

(c) the time by which it is likely to be given effect to ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : (a) No, Sir.

(b) and (c) Do not arise.

Complaints against officials regarding issue of Industrial Licences

2147. SHRI S. N. MISRA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether serious complaints have been made against the Officials responsible for Industrial Licensing and no Committee Officials, or otherwise, have been appointed to investigate about such loopholes and conduct ; and

(b) whether Government propose to appoint a Committee of the Members of Parliament to look into the complaints made about the licensing of Industrial Development concerns ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) No serious complaints against any individual Officials responsible for industrial licensing has been received lately. As and when complaints are received about delay or discrimination in the processing of licensing applications, the matter is always enquired into and grievances, if any, redressed.

(b) Does not arise.

Railway line Linking Tarakeswar and Bankura via Avambagh

2148. SHRI ROBIN SEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any